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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP 175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Private Limited
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Private Limited &(02)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.B. VIJAYBHASKAR	A Woode	Pamont. Com 9885210262	4-2
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard Mr.K.B.Vijay Bhaskar, learned counsel for the Petitioner and Mr. V.Venkata Rami Reddy learned counsel for the Respondent. The learned counsel of the Petitioner submitting rejoinder to day.

Post the case on 15.03.2018, for final hearing.

Member (Tech)

Member (Judi)

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